

non-availability of Unani medicines in the CGHS Dispensaries/Units in Delhi;

(b) whether purchases out of the sanctioned budget grant for the year 1988-89 are being delayed and the suppliers are being compelled to supply the medicines at old rates, if so, the reasons therefor;

(c) if so, the sanctioned amount of budget for purchase of Unani Medicines for the year 1988-89 and the amount of which the medicines have been received in Unani Store (CGHS) as on 1 October, 1988; and

(d) the steps taken to avoid shortage of

the medicines in CGHS dispensaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). There is some temporary shortage of Unani Medicines in CGHS dispensaries/Units functioning under CGHS Delhi. The delay in purchase of Unani medicines is due to non-finalisation of the rate contract for supply of medicines for the year 1988-89 so far. To meet emergent requirements medicines are being procured from last year's registered and approved suppliers at old rates.

(c) The information is as under:-

<i>Budget Provision for purchase of Unani Medicines for the year 1988-89</i>		<i>Expenditure incurred upto 1.10.88</i>
Plan	Non-Plan	
Rs. 16,00,000	Rs. 5,00,000	Rs. 4,13,593,63

(d) Orders for supplying Unani medicines have already been placed with M/s IMPC, a Government of India undertaking and the position regarding availability of medicines is likely to improve shortly.

Functioning of Delhi Bengali Hindu Cooperative Housing Society

3674. SHRI C.K. KUPPUSWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether an inquiry under Section 55 of the Delhi Cooperative Societies Act has been ordered into the functioning of the Delhi Bengali Hindu Cooperative Housing Society Limited;

(b) if so, when the inquiry was ordered; and

(c) the steps being taken to expedite the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). Initially, an inquiry was assigned to a Sub-Inspector by the Registrar of Cooperative Societies on 29.4.88; but because of his transfer from the Department, he could not initiate the same. Now an officer of the rank of Deputy Registrar has been appointed as Inquiry officer and directed to complete the inquiry at the earliest.

Effects of Rise in Cost on NTC Contractors

3675. SHRI ATISH CHANDRA SINHA: Will the Minister of TEXTILES be pleased to state: